

**INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
11th WORKSHOP FOR INSOLVENCY PROFESSIONALS**

30th November- 1st December, 2018

Venue: Hotel Park View, Sector 24, Chandigarh

Phone No. – +91 172 2700050 / 4644492 / 4644495-97

Day 1 – 30th November, 2018 (Friday)		
Time	Sessions	Resource Person
9:00-9:15 AM	Registration	
9:15- 09:30	Opening Remarks	Dr. Navrang Saini, Whole Time Member, IBBI
9:30-10:30 AM	Basic Structure of IBC	Mr. Ashok Kumar Gulla, Insolvency Professional
10:30-11:30 AM	CIRP, Emerging Challenges	Mr. Anil Kohli, Insolvency Professional
12:00-1:15 PM	Committee of Creditors and their role in CIRP	Mr. Anil Katia, Insolvency Professional
2:15-3:30 PM	Forensic Audit	Mr. Sandeep Arora, CEO, Cyber Immersions Solutions
3:45-5:15 PM	CIRP and evolving jurisprudence	Mr. Vikram Bajaj, Insolvency Professional
Day 2 – 1st December, 2018 (Saturday)		
9:30-11:30 AM	Insolvency Professional as a Complete Manager	Mr. Sanjeev Ahuja, Insolvency Professional
12:00-1:15 PM	Valuation and its importance in CIRP	Mr. Gagan Ghai, Registered Valuer
2:15-3:30 PM	Preparation and Evaluation of Resolution Plan	Mr. Krishan Vrind Jain, Insolvency Professional
3:45-5:45 PM	Valedictory Session	Mr. Pradeep R. Sethi, Member (T), NCLT, Chandigarh & Mr. K. R. Saji Kumar, Executive Director, IBBI

11:30-12:00 PM Tea/Coffee; 1:15-2:15 PM Lunch and 3:30-3:45 PM Tea/Coffee

For any Clarification, please contact Mr. Rameshwar Dhariwal, CGM, IBBI on Mobile: 9868132567 and 011-23462875